

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 24th September, 2014
Time: 10:30AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE Melath Sasidharan Nambiar
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014, & M.A.No.365/2014.	Shri Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for the Applicant. Mr. Raman Yadav and Mr. Atif Suhrawardy, Advs. For R-1, 6 & 7. Mr. Avijit Bhushan, Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3 Mr.D.K.Dhayani, Adv for R- 4 Ms. Bhakti Pasrija Sethi, Adv.for R- 5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7.	
2.	Original Application No. 177/2013 & M.A.No.635/2014.	Sushil Raghav Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Advocate & Mr. Adesh Kumar, Advs. for Applicant. Mr. Raman Yadav, Adv. For R-1 to 3. Mr. Avijit Bhushan, & Lalit Kumar, Advs. for R-4. (UPSIDC). Mr. Pankaj Singh, Adv. For R-5 Mr. D.K. Singh, Adv. For R-6.	
FOR HEARING				
3.	Original Application No.33/2013 THC & M.A.No. 614/2014.	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. Rajkumar, Adv. For R-1. Mr. Ashish Verma, Adv. For R-3. Mrs. Munisha Gandhi,Sr. Adv.forR-5 Mr. Arvind Kumar, Adv. For R-6. Mr. Suvineet Sharma, Adv. for R-7. Mr. Parveen Mahajan, Adv. For R-9 & 10. Mr. Y.Nagpal, Adv. For R-8. Mr. Atul Sood, Adv. For R-11.	

			Mr. Narender S. Yadav, Adv. For R-12.	
4.	Original Application No.30/2013(THc).	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. P.B.Singh, Adv. For R-1. Mr. Rajkumar, Advs. For R-2. Mr. Ashish Verma, Adv. For R-4 Ms. Munisha Gandhi, Adv.for R-5. Mr. Satpal for R-6. Mr. Gurmit Singh ASI. for R-7. Mr. Raktim Gogoi and Atul Sood, Adv. For R-8. Mr. Jatin Kumar, Adv. For R-9. Mr. Y.Nagpal, Adv. For R-11.	
5.	Original Application No. 60/2013(THC) & M.A.No.505/2013, M.A.No.1069/2013 & M.A.No.559/2014.	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. & Ms. Parul Gupta for the Applicant. Mr. D. Rajeshwar Rao, Adv. for R-3. Mr. Sanjay Dewan, Adv.for for R-1 & 2. Mr. Abhijit, Adv. For Respondent in Contempt.	
6.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Nitin Gupta, Mr. Rajanish Mishra AdvS. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren, Adv. for R-2. Mr. Raman Yadav and Ms. Bhakti Pasrija Sethi, Adv. for R-3, 7 & 8. Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. D. K. Dhayani, Adv. for R-5. Mr. Raman Yadav, Adv. For R-6. Mr. Gaurav Dhingra, Adv. For R-9.	
7.	M.A.NO.968/2013 & M.A.NO.969/2013 in Appeal No.53 (THc)/2013 (W.P. No. 11972/2011 of Calcutta H.C.)	International Marwari Association & Anr. Vs. West Bengal Pollution Control board & Ors.	Mr. Guru Krishna kumar, Sr. Adv. & Ms. Niti Luthra, Adv. For the Applicant. Mr. B.K.Gupta, Adv. For R-1. Mr. Saakaar Sardana, Adv. for R-2. Ms. P. B. Singh for R-1 MoEF. Mr. Bikas Kar Gupta, Adv. For WBPCB. Mr. Shuvodeep Roy, Adv. For R-3.	
8.	Original Application No.321/2013	International Marwari Association & Anr. Vs. West Bengal Pollution Control board & Ors.	Mr. Guru Krishna kumar, Sr. Adv. & Ms. Niti Luthra, Adv. For the Applicant. Mr. B.K.Gupta, Adv. For R-1. Mr. Saakaar Sardana, Adv. for R-2. Ms. P. B. Singh for R-1 MoEF. Mr. Bikas Kar Gupta, Adv. For WBPCB. Mr. Shuvodeep Roy, Adv. For R-3.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in